

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:186
ANSWERED ON:21.07.2003
NATIONAL WATER POLICY
RENUKA CHOWDHURY

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government have reviewed and revised the National Water Policy to incorporate it in the policy "inter-linking of rivers;
- (b) if so, the details of the revised policy since drawn out if any; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BJOYA CHAKRAVARTY)

- (a) The provision in National Water Policy (2002) in respect of Water Resources Planning include:

"3.5 Water should be made available to water short areas by transfer from other areas including transfers from one river basin to another, based on a national perspective, after taking into account the requirements of the areas/basins."

The matter of inter-linking of rivers is duly covered under above provision. Hence need for any revision in this regard is not felt necessary at this stage.

- (b) & (c) Do not arise.